

Steps taken to rehabilitate ex-servicemen, including those in Himachal Pradesh, are as follows:—

(i) Reservation of vacancies upto 10 per cent in Class III and 20 per cent in Class IV posts in the Central Government offices in Himachal Pradesh and reservation of 17½ per cent of Class III and 27½ per cent of Class IV posts in the Central Public Sector Undertakings and the offices of the Nationalised Banks in the State;

(ii) In the State Government services, 20 per cent of Class III posts and 20 per cent of Class IV posts (Non-Technical) have been reserved for ex-servicemen.

(iii) There is a scheme for imparting training to JCOs/ORs in various trades and vocations, in the ITIs and elsewhere.

(iv) A Special Cell has been created in the DGE&T, New Delhi for speedier re-employment of ex-servicemen.

(v) A Special Cell has been created in the State Government's Directorate of Employment for speedier employment of Ex-servicemen; and

(vi) Assistance is being given to Ex-servicemen for setting up small-scale industries and agro-industries.

Dabhol Port on Western Coast

4057. SHRI BAPUSAHEB PARULE-KAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether sand barrier just at the mouth of Dabhol port on the Western Coast in Maharashtra has been formed since many years preventing the ships being entered and berthed in the said port;

(b) whether Bombay-Goa service-ships of Mogul Lines have stopped calling at Dabhol port; and

(c) whether any efforts were made to remove the said barrier and if so, with what result?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir. The Maharashtra State Government have advised that ships with draughts exceeding the depth available at the sand bar encounter navigational difficulties in entering the port.

(b) Yes, Sir.

(c) The port is a minor port in the charge of the State Government. The State Government have reported that the proposal to dredge the port was deferred owing to technical limitations of the dredger and the high cost involved.

Ban on the use of Harmonium on AIR

4058. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the ban on Harmonium (on AIR) is lifted only for 'A' class artistes and some special solo programmes;

(b) the reasons for not allowing the use of harmonium for other artistes;

(c) whether Government have received a representation requesting complete removal of this ban; and

(d) the decision taken by Government in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Apart from 'A' Grade solo vocalists, the harmonium can be used in group singing of various kinds.

(b) Solo Artistes graded less than 'A' are not allowed the use of harmonium as they tend to cover their voice deficiencies by use of harmonium.

(c) Yes, Sir.

(d) It has been decided to continue the present policy.

Financial Assistance to Films by Film Finance Corporation

4059. SHRI SATISH AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how much financial assistance has been provided by the Film Finance Corporation to films ever since its formation in the country;

(b) how much loan of FFC remains outstanding against film producers and others today; and

(c) what steps were taken to recover the same and why there was laxity in recovery from some of them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The Film Finance Corporation advanced loans amounting to Rs. 256.24 lakhs for production of films since its inception in 1960, upto June 30, 1977.

(b) Loans amounting to Rs. 94.52 lakhs principal remained outstanding as on 20-6-1977.

(c) It is a fact that there has been some delay in the past on the part of FFC in pursuing recovery of loans. However, every possible efforts is now being made to recover the loans either through exhibition of the films concerned or by recourse to legal measures.

सर्वे भ्राफ इंडिया के वेस्टर्न सर्किल के एक प्रुनिड का गुजरात में स्थानान्तरित किया जाना

4060. श्री मोतीभाई जोधरी : क्या धोखना मंत्री यह बताने की कृपा करेंगे कि :

(क) सर्वे भ्राफ इंडिया के वेस्टर्न सर्किल के एकक को, जो मसूरी में चल रहा है, गुजरात

में स्थानान्तरित किये जाने का निर्णय रद्द किये जाने के क्या कारण हैं, जब इस सर्किल का अधिकांश काम गुजरात में होता है और मसूरी जाने-आने में लाखों रुपये व्यय खर्च होते हैं क्योंकि मुख्यालय वहां पर है;

(ख) क्या इस विभाग के अधिकांश सर्किल कार्यालय राज्यों में हैं जहां वास्तव में काम किया जाता है; और

(ग) यदि हां, तो इस सर्किल आफिस को गुजरात में कब स्थानान्तरित किया जायेगा ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) सरकार ने सर्वे भ्राफ इंडिया के वेस्टर्न सर्किल एकक को मसूरी से गुजरात में स्थानान्तरित करने के लिए ऐसा कोई निर्णय नहीं लिया है। इस लिए इन निर्णय को रद्द करने का प्रश्न ही नहीं उठता।

(ख) और (ग). सर्वे भ्राफ इंडिया के सर्किलों का गठन क्षेत्रीय आधार पर किया गया है न कि राज्यवार। इस प्रकार कई सर्किलों के क्षेत्राधिकार में एक से अधिक राज्य आते हैं। गुजरात से संबंधित कार्य सर्वे भ्राफ इंडिया के वेस्टर्न सर्किल द्वारा किया जा रहा है जिसका मुख्यालय जयपुर में है और यह व्यवस्था जारी रहेगी।

Bridge on the Yamuna River at Shergarh Ghaat

4061. SHRI MADHAVRAO SCINDIA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have a proposal for construction of a railroad bridge on the Yamuna River at Shergarh Ghaat linking Jalaun and Etawah districts of U.P.;

(b) whether some survey to select site/sites was conducted; and

(c) if so, the expected time by which it is likely to be undertaken?